

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 09  
IA No. 320/JPR/2023  
Cont A. (IBC) No. 01/425/JPR/2024  
Cont A. (IBC) No. 02/425/JPR/2024  
IA No. 132/JPR/2024  
IA No. 133/JPR/2024  
IA No. 155/JPR/2024  
CP No. (IB)- 44/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**M/s Rajputana Constructions Pvt. Ltd. ... Operational Creditor/Applicant**

**Versus**

**Rajasthan Land Holdings Ltd. ... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Anuroop Singhi, Adv.  
Tarun Agarwal, Adv.  
Bhaskar Agarwal, Adv.

For the Respondent : Prakul Khurana, Adv.  
Anuradha Gupta, ERP  
Nilimesh, Adv.  
Yash Tandon, Adv.

**ORDER**

List the matter on 03.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 16, 2024